| Name of the Corporate Debtor: Rajprotim Agencies Pvt Ltd Date of commencement of CIRP: 12-01-2022 |                         |                   |                       |                      |                    |                         |
|---|-------------------------|-------------------|-----------------------|----------------------|--------------------|-------------------------|
| List of credito   | rs as on 12.01.2022     |                   |                       |                      |                    |                         |
| List of Operational Creditors (Employees)   |                         |                   |                       |                      |                    |                         |
| No. of Claim  | Who has submitted claim | Nature            | Amount of             | Amount of            | Amount of calim    | Remarks                 |
|   | on behalf of employees  | Claim             | Claim submitted (INR) | claim admitted (INR) | not admitted (INR) |                         |
|   |                         |                   |                       |                      |                    |                         |
| 45  | Ms. Shampa Basak-       | Gratuity claim of |                       |                      |                    |                         |
|   | Ex HR head              | past emoloyees    | 68,32,402             | 68,32,402            |                    |                         |
|   |                         |                   |                       |                      |                    | Excess interest claimed |
| 1   | Daya Shankar Tiwari     | Unpaid Salary     | 1,42,608              | 44,701               | 97,907             | rejected. Email sent    |
| 46  | Grand Total             |                   | 69,75,010             | 68,77,103            | 97,907             |                         |

Note: Ex head HR submitted claim on behalf of past employees not in the precribed form E. She has been requested to fill up Form E for submission of claim which has not been complied with as yet.